

DETAILS OF PETTY OFFENCE CASES UNDER THE SARVA PETTY OFFENCE
NIL DEPOSIT SCHEME POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA

29/3/17

In the Court of A.C.J.M.I

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filed in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip (The details of the Scheme and Challan forms are available on this website)
<u>NIL</u>					

Addl. Dist. Judicial Magistrate (s).
Harcilly

Dr. 29/3/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

CMJ Barilly

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)
NIL						

Proprietor
Ch. Ch. Ch. Ch.

Magistrate
Barilly